

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**

**COURT-V**  
**(Division Bench)**

**Item No.-507**  
**IB-748/ND/2022**

**IN THE MATTER OF:**

M/s. Tata Capital Limited

**Vs.**

Akash Goyal

**....Applicant**

**.....Respondent**

**SECTION**

U/s 95 IBC

**Order delivered on 15.07.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,**  
**HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Savyasachi Sahai, Mr. Vishwajeet Singh  
Shekhawat, Mr. Amar Singharia, Advs.

For the Respondent :

**HYBRID HEARING (PHYSICAL & VC)**

**ORDER**

Due to paucity of time, the matter is listed on **20.08.2024**.

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**